

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the 01.10.2018

Office Memorandum

Subject:-Weekly Report in respect of important developments in CBIC for the week –24.09.18 to 28.09.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –24.09.18 to 28.09.18.

1. Administrative Changes:-

- Order regarding posting of Shri Prashant Kumar Jha, IRS(C&CE: 2008) as OSD to the Minister of State (I/C) for DoNER and Mos for PMO, PPG, Atomic Energy and Space (Dr. Jitendra Singh) in the Department of Atomic Energy on co-terminus basis, has been issued vide Office Order No. 138/2018 dated 24.09.2018.
- Order regarding posting of Shri Dev Kumar Rajwani, IRS(C&CE: 2015) as OSD to Chairman, National Anti-Profitteering Authority (NAA) on loan basis, has been issued vide Office Order No. 139/2018 dated 26.09.2018.
- Order regarding promotion of IRS (C&CE) Group A officers to the Grade of Commissioner of Customs, & Central Excise regular basis, has been issued vide Office Order No. 140/2018 dated 26.09.2018.
- Order regarding assignment of additional charge in the grade of Chief Commissioners of GST & CX, Bhopal and GST & CX, Pune, has been issued vide Office Order No. 141/2018 dated 27.09.2018.
- Order regarding placing services of Shri Sujit Mallick, IRS(C&CE: 2007) as Joint Secretary to the Government of Odisha on deputation basis, has been issued vide Office Order No. 142/2018 dated 28.09.2018.

2. Legislative Changes:-

- Notification No. 65/2018-Cus dated 24.09.2018 issued to extend the exemption from Integrated Tax and Compensation Cess upto 31.03.2019 on goods imported by EOU.
- Notification No. 66/2018-Cus dated 26.09.2018 issued to extend the exemption from Integrated Tax and Compensation Cess upto 31.03.2019 on goods imported against AA/EPCG authorizations.
- Notification No. 67/2018-Cus dated 26.09.2018 issued to amend First Schedule of Customs Tariff Act, 1975.
- Notification No. 68/2018-Cus dated 26.09.2018 issued to amend Notification No. 50/2017 dated 30.06.2017.
- Notification No. 69/2018-Cus dated 26.09.2018 issued to amend Notification No. 57/2017 dated 30.06.2017.
- Notification No. 70/2018-Cus dated 26.09.2018 issued to amend Notification No. 52/2017 dated 30.06.2017.
- Notification No. 71/2018-Cus dated 28.09.2018 issued to further amend Notification No. 25/2002 dated 01.03.2002.
- Notification No. 72/2018-Cus dated 28.09.2018 issued to reduce the import duty on parts/components used in manufacturing of specified textile machinery to Nil.

- Notification No. 48/2018-Cus (ADD) dated 25.09.2018 issued to amend Notification No. 28/2018-Customs (ADD) dated 25.05.2018.
- Notification No. 49/2018-Cus (ADD) dated 25.09.2018 issued to amend Notification No. 12/2017-Customs (ADD) dated 11.04.2017.

(Hemambika R. Priya)
Commissioner(Coordination)

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3. Member (IT)
4. Member(CX, ST & Legal)
5. Member(Customs)
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